एन० सी० सी० एक० को घाटा

4129. श्री दयाराम शाक्य: क्या नागरिक पूर्ति मंत्री यह बताने की कृपा करेंगे कि:

- (क) वर्ष 1980-81 के दौरान एन० सीं० सो० एफ० को व्यापार में कितना नुकणान हुन्ना ग्रौर तत्संबंधी कारण क्या है; ग्रौर
- (ख) एन० सी० सी० एफ० को व्यापार-वार कितना नुकशान हुम्रा म्रोर तत्संबंधी कारण क्या है?

तागरिक पूर्ति मंत्रालय में उपमंत्री (श्री बजमोहन महन्ती): (क्ष) श्रौर (ख). राष्ट्रीय उपभोक्ता सहकारी संघ, लिमिटेड को अनित्तम लेखाश्रों के अनुसार वर्ष 1980-81 के दौरान व्यापार में कुल मिलाकर कोई घाटा नहीं हुग्रा है। तथापि, उसे व्यापार-वार ग्रायातित वस्तुश्रों के मामले में केवल 86,000/- रूपये का घाटा हुग्रा है। यह इस कारण हुग्रा कि पिछले वर्ष के 25.08 लाख रुपये के वकाया माल में उसे लम्बे समय तक भंडार करने ी वजह से मामूली सी खराबी ग्रा गयी थी। इसलिए इन में से कुछ माल को उनकी लागत से कम मूल्यों पर बेचना पड़ा था।

Development of soyabean

4130. SHRIS. M. KRISHNA: Will the Minister of AGRICULTURE be pleased to state what steps have been taken by Government towards the development of soyabean and popularise its use in the country in various forms like soyaban flour and flakes in view of the its high nutrients?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN) : Steps have

been taken towards the development of soyabean mainly in the States of Madhya Pradesh and Uttar Pradesh, under the Centrally Sponsored Scheme for Soybean Development. These include:—

- (i) Extension of soyabean cultivation over an area of about 6 lakh hectares during 1980-81.
- (ii) Use of improved seeds and other improved package of practices.
- (iii) Free distribution of minikits, each containing seeds of new varieties, sufficient for half hectare.
- (iv) Large scale demonstrations on farmers' fields in order to popular the adoption of scientific methods cultivation.

A special soyabean production programme has been approved for implementation in Madhya Pradesh aiming at raising the area under the crop in the State to 18 lakh ha. in 1985-86 from 4.50 lakh ha. in 198 -81. The entire cost of the scheme aggregating to Rs. 15 crores during the five year period (1981-86) is to be mostly the Government of India. It is likely to yield a production of 14. 40 lakh tonnes of soyabean in 1985-76 thereby making a significant contribution to the edible oil supplies in the country. The prgramme envisages the supply of improved seeds, rhizobi m culture, plant protection equipment, pesticides, weedicides, demonstration of pack age of practices, training of farmers, etc.

Government have been announcing support prices for soybean and the National Agricultural Cooperative Marketing Federation of India (NAFED) has been entrusted with the support price operations.

The following steps have been taken to popularise the use of

soybean in the country in various

- Financial assistance has been made available to the G.B. Pant University of Agriculture and Technology, Pant Nagar to set up a Pilot Plant for soya processing which would work as the nucleus for the establishment of food technology development.
- 2. A plan scheme, formulated basically with the objective of setting up of adequate processing facilities with an integrated approach consistent with the production programme of soybean has been included in the Sixth Plan. The proposed items of manufacture include in addition to refined soyabean oil for direct consumption, edible soya flour, textured soya proteins, soya milk etc.
- 3. A high Level Inter-Ministerial Soyabean Coordination Committee has been constituted to look into the various aspects of setting up of processing facilities that take care of all the product possibilities namely refined soybean oil, soya meal and further processing of soya meal to soya foods.
- 4. Soybean industry has been given the status of Appendix I Industry so as to enable participation of large houses such as MRITP concern,

Mechanization of country Fishing Craft

- 4131. SHRI A. NEELALOHI-THADASAN NADAR: Will the Minister of AGRICULTURE be pleased to state:
- (a) what is the total number of country fishing craft which have so far been mechanised; and
- (b) whether it is a fact that programmes for mechanising country fishing craft were included in the First and Second Five Year Plan?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRI-CULTURE AND RURAL RE-CONSTRUCTION (SHRI R. V. SWAMINATHAN) : (a) country fishing crafts fall breadly under the following categories:

- (i) Catamarans of the Coromandal coast;
 - (i) Dugout canoes;
 - (iii) Plank built boats;
 - (iv) Larger size country boats.

The mechanization of canoes catamarans has been done out-board motors on an experimental basis. The mechanisation of plank built boats has been done with in-board and out-board engines monsly in Gujarat and Maharashtra States. A few hundred boats in these areas have been mechanised.

The total number of country crafts in the maritime States is estimated at 1.35 lakhs (provisional) according to livestock Census of 1977. The total number of mechanised vessels is estimated at 16,100. However, figures relating to number of country crafts mechanised are not separately available.

(b) Yes, Sir.

Ban on Illegal Tree Falling

4132. SHRI R. P. GAEKWAD: Will the Minister of AGRICUL-TURE be pleased to state:

- (a) whether it is a fact that illegal tree falling is rampant in the country;
- (b) whether is it proposed to ban totally the falling of trees in the country without prior permisison from the authorities; and
 - (c) the details thereof 2